

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 39(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: Gaurav Aggarwal & Anr M/s Divinc Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

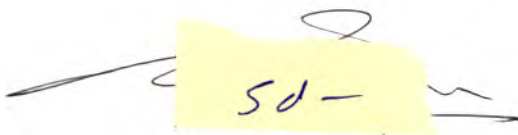
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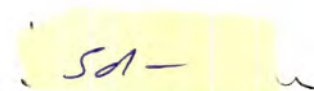
For the Petitioner (s) : Mr. Pawan Sharma and Ms. Arpita Yadav, Advocates

For the Respondent (s): Mr. Ashutosh Gupta and Mr. Rishi Sood, Advocates

ORDER

Be listed for final arguments and disposal of the main CP as well as all pending CAs on 4th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)